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**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

**BEFORE
HON'BLE SHRI JUSTICE SUBODH ABHYANKAR**

ON THE 21st OF FEBRUARY, 2024

WRIT PETITION No. 30817 of 2023

BETWEEN:-

1. **GAJENDRA SINGH KUSHWAHA S/O BABU SINGH KUSHWAHA, AGED ABOUT 36 YEARS, OCCUPATION: GUEST TEACHER UMARKOT DISTRICT JHABUA (MADHYA PRADESH)**
2. **BRIJESH KUMAR INDORIYA S/O RAJKUMAR INDORIYA, AGED ABOUT 37 YEARS, OCCUPATION: GUEST TEACHER SHASTRI NAGAR, B BLOCK, DIST. BHIND PRESENT R/O DEEPTI SINGH ACADEMY NAVLAKHA, INDORE (MADHYA PRADESH)**
3. **REKHA GUPTA W/O ANUBHAV PAHARIYA, AGED ABOUT 35 YEARS, OCCUPATION: GUEST TEACHER SHASTRI NAGAR, B BLOCK, DIST. BHIND PRESENT R/O DEEPTI SINGH ACADEMY NAVLAKHA, INDORE (MADHYA PRADESH)**
4. **BHOOPENDRA KUMAR YADAV S/O REWARAM YADAV, AGED ABOUT 32 YEARS, OCCUPATION: GUEST TEACHER RICCHAL SHARDA NAGAR, DIST. JABALPUR SHASTRI NAGAR, B BLOCK, DIST. BHIND PRESENT R/O DEEPTI SINGH ACADEMY NAVLAKHA, INDORE (MADHYA PRADESH)**
5. **ANAMIKA VERMA W/O JEETENDRA KUMAR VERMA, AGED ABOUT 35 YEARS, OCCUPATION: GUEST TEACHER CHURHAT DIST. SIDHI PRESENT R/O DEEPTI SINGH ACADEMY, NAVLAKHA INDORE (MADHYA PRADESH)**
6. **DHEERAJ KATARE S/O RAMBABU KATARE, AGED ABOUT 32 YEARS, OCCUPATION: GUEST TEACHER DEEN DAYAL NAGAR, GORMY, DIST. BHIND, PRESENT R/O DEEPTI SINGH ACADEMY, NAVLAKHA INDORE (MADHYA PRADESH)**
7. **SAMIDHA SINGH D/O LAL BAHADUR SINGH,**

AGED ABOUT 33 YEARS, OCCUPATION: GUEST TEACHER PUSHPARAJ NAGAR, HUZUR, DIST. REWA PRESENT R/O DEEPTI SINGH ACADEMY, NAVLAKHA INDORE (MADHYA PRADESH)

8. RAVENDRA PRASAD YADAV S/O BRIHASPATI PRASAD YADAV, AGED ABOUT 25 YEARS, OCCUPATION: GUEST TEACHER JOGINI DIST. SINGRAULI PRESENT R/O DEEPTI SINGH ACADEMY, NAVLAKHA INDORE (MADHYA PRADESH)
9. SAVITA DHURVE C/O GANPAT DHURVE, AGED ABOUT 33 YEARS, OCCUPATION: GUEST TEACHER KOUDIYA, DIST. CHHINDWARA PRESENT R/O DEEPTI SINGH ACADEMY, NAVLAKHA INDORE (MADHYA PRADESH)
10. CHETNA PRAJAPAT W/O HEMANT PRJAPAT, AGED ABOUT 30 YEARS, OCCUPATION: GUEST TEACHER GRAM UMARKOT, DIST. JHABUA (MADHYA PRADESH)

.....PETITIONERS

SHRI AVI SURYAWANSHI, ADVOCATE

AND

1. THE STATE OF MADHYA PRADESH THROUGH PRINCIPAL SECRETARY DEPARTMENT OF SCHOOL EDUCATION VALLABH BHAWAN, BHOPAL (MADHYA PRADESH)
2. THE COMMISSIONER/ DIRECTOR LOK SHIKSHAN SANCHANALAYA GAUTAM NAGAR, HOUSING BOARD COLONY BHOPAL (MADHYA PRADESH)
3. THE SECRETARY EMPLOYEES SELECTION BOARD CHAYAN BHAWAN, MAIN ROAD NO. 1, CHINAR PARK BHOPAL (MADHYA PRADESH)

.....RESPONDENTS

MS. GEETANJALI CHAURASIA, GOVT. ADVOCATE

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This petition coming on for order this day, the court passed the following:

ORDER

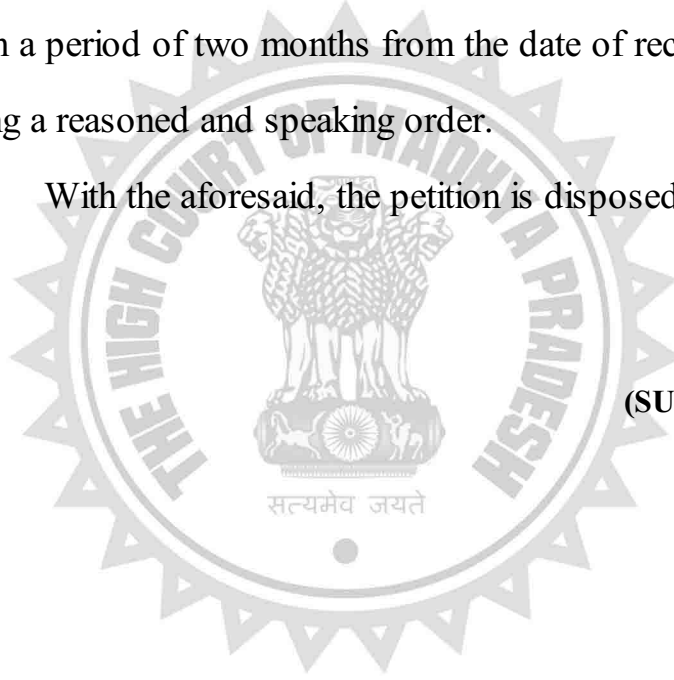
- 1 . In the instant petition filed under Article 226 of the Constitution of

India, the petitioners are seeking a direction for consideration of their cases for regularisation on the post of Primary, Middle and Ucha Madhyamik Sikshak. They have made several representations, but no heed is paid by the respondents.

2 . Considering the aforesaid grievance of the petitioners, the present petition is disposed of with liberty to the petitioners to file individual separate fresh representations before the respondent No.2 within a period of 30 days from today and if such representation is filed by the petitioners, the respondent No.2 shall consider and decide the said representation in accordance with the law within a period of two months from the date of receipt of the representation by passing a reasoned and speaking order.

3. With the aforesaid, the petition is disposed of.

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(SUBODH ABHYANKAR)
JUDGE